

[Shri Manubhai Shah]

(j) Annual Report of the Development Council for Drugs and Pharmaceuticals for the year 1960-61. [Placed in Library, See No. LT-3534/62].

(k) Annual Report of the Development Council for Food Processing Industries for the year 1960-61. [Placed in Library, See No. LT-3535/62].

(l) Annual Report of the Development Council for Non-ferrous metals and alloys for the year 1960-61. [Placed in Library, See No. LT-3536/62].

(m) Annual Report of the Development Council for Leather, Leather-goods and Pickers Industries for the year 1960-61. [Placed in Library, See No. LT-3537/62].

(n) Annual Report of the Development Council for Organic Chemical Industries for the year 1960-61. [Placed in Library, See No. LT-3538/62].

(o) Annual Report of the Development Council for Bicycles, Sewing Machines and Instruments for the year 1960-61. [Placed in Library, See No. LT-3539/62].

(p) Annual Report of the Development Council for Paper, Pulp and Allied Industries for the year 1960-61. [Placed in Library, See No. LT-3540/62].

(q) Annual Report of the Development Council for Alkalies and Allied Industries for the year 1960-61. [Placed in Library, See No. LT-3541/62].

(r) Annual Report of the Development Council for Oils, Soaps and Paints for the year 1960-61. [Placed in Library, See No. LT-3542/62].

(s) Report of the Development Council for Machine-building Industry. [Placed in Library, See No. LT-3543/62].

(2) a copy each of the following papers:—

(a) Annual Report of the Indian Handicrafts Corporation Limited, New Delhi for the year 1960-61 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Corporation.

[Placed in Library, See No. LT-3544/62].

#### PUBLIC ACCOUNTS COMMITTEE FORTIETH REPORT

**Shri C. R. Pattabhi Raman** (Kumkonam): I beg to present the Fortieth Report of the Public Accounts Committee on the Appropriation Accounts (Railways), 1959-60, and Audit Report, 1961.

#### ESTIMATES COMMITTEE HUNDRED AND FIFTIETH REPORT

**Shri Dasappa** (Bangalore): I beg to present the Hundred and fiftieth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Seventy-seventh Report of the Estimates Committee on the Ministry of Commerce and Industry—Small Scale Industries—Part I (Organisation of the Development Commissioner, Small Scale Industries).

#### RESIGNATION OF MEMBERS

**Mr. Speaker:** I have to inform the House that the following two Members have resigned their seats in the Lok Sabha:

- (1) Shri Jhulan Sinha with effect from the 14th March, 1962, and

- (2) Shri Chandra Shankar with effect from the 16th March, 1962.

and voting of the Demands on Account (General).

**BUSINESS OF THE HOUSE**

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 19th March, 1962, will consist of:

- (1) Further discussion of the Motion of Thanks to the President for his Address;
- (2) Discussion and voting of the Supplementary Demands for Grants (General) for 1961-62;
- (3) Consideration and passing of—

The Union Duties of Excise (Distribution) Bill, 1962;

The Estate Duty (Distribution) Bill, 1962;

The Additional Duties of Excise (Goods of special importance) Amendment Bill, 1962.

- (4) Discussion and voting of the Supplementary Demands for Grants (Railways) for 1961-62;
- (5) Consideration and passing of—

The Finance Bill, 1962;

The Advocates (Amendment) Bill, 1962;

The Telegraph Wires (Unlawful Possession) Amendment Bill, 1961;

The Hindi Sahitya Sammelan Bill, 1962, as passed by Rajya Sabha; and

The Air Corporations (Amendment) Bill, 1961, as passed by Rajya Sabha.

As Members are already aware, general discussion on the General Budget will commence on Tuesday, the 20th March, after Question Hour and will be followed by discussion

**MOTION ON PRESIDENT'S ADDRESS—contd.**

**Mr. Speaker:** The House will now proceed with further consideration of the following motion moved by Dr. Sushila Nayar and seconded by Swami Ramananda Tirtha on the 15th March, 1962, namely:

"That an Address be presented to the President in the following terms:—

"That the Members of the Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 12th March, 1962".

and the amendments moved thereon.

Of the time allotted by the Business Advisory Committee for this discussion, 5 hours and 5 minutes remain. Why not reserve the reply of the hon. Prime Minister for next Monday and then dispose of the other part of the discussion today?

**Sardar Hukam Singh (Bhatinda):** Today there is non-official business also.

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** We may sit one hour extra today.

**Mr. Speaker:** We thought of completing it today, but there is non-official business also. Let us carry on this discussion till 3-30 p.m. today and then reserve the hon. Prime Minister's reply for Monday.

**Some Hon. Members:** How could it be?

**Mr. Speaker:** Let us carry on with this till 4 p.m. and then have the non-official business for 2½ hours.

**Shri Satya Narayan Sinha:** The 10 hours allotted include the time to be taken for the reply also.